

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

(Through Virtual Mode)

EMG-Bail App No. 04/2020

Sandeep Jamwal

...Applicant/Petitioner

Through :- Mr. M.K Bhardwaj, Sr. Advocate with
Mr. Gagan Kohli, Advocate

v/s

UT of Jammu and Kashmir and another ...Non-applicant(s)/Respondent(s)

Through :- Mr. Sudesh Magotra, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Mr. Sudesh Magotra, learned Dy. A.G seeks time to file objections. Prayer is granted. The objections be filed by the next date.

Interim bail granted on 29.04.2020 shall stand extended till next date of hearing.

List on 20.05.2020.

**(PUNEET GUPTA)
JUDGE**

Jammu
04.05.2020
Pawan Chopra